

Assistance to Voluntary Organisations in Gujarat

251. SHRI HARIBHAI CHAUDHARY : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

(a) the number of voluntary organisations in Gujarat getting financial assistance from the Central Government;

(b) the extent of financial assistance demanded by these institutions and the actual assistance provided to them during the last two years;

(c) the criterion adopted by the Government for granting the financial assistance to voluntary organisations for welfare activities; and

(d) the name of organizations black listed during the last two years, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) and (b) The number of voluntary organisations in Gujarat which were given financial assistance by the Ministry of Social Justice and Empowerment in 1996-97 and 1997-98, and the total amount of assistance sanctioned are as follows:-

Year	No. of Organisations	Amount of assistance sanctioned (Rs. in lakh)
1996-97	29	129.19
1997-98	31	164.58

(c) The organisations should be registered under the Societies Registration Act, 1860 and should be functioning for at least 2 years. The grant-in-aid is released as per the norms prescribed in respect of each scheme and on the basis of the recommendation of the State Government concerned.

(d) A list of organisations in whose case grant-in-aid was discontinued, or who have been blacklisted is attached as Statement.

Statement

List of the voluntary organisations in whose case grant-in-aid was discontinued or who were blacklisted

State	Name of the Organisation
1	2
1. Andhra Pradesh	1. Pragati Youth Sangham, Guntur.

1	2
	2. Praja Abyudaya Seva Saimiti, Chittoor.
	3. Sri Subramaneshwari Mahila Mandali, Guntur.
	4. Vijayapuram Praja Seva Samiti, Chittoor.
	5. Indian Council for Social Welfare, Hyderabad.
2. Assam	Jagiriti Sanmilita Unnayan Kendra, Lakhimpur.
3. Bihar	1. Indira Gandhi Samaj Sevashram, Patna.
	2. Gulab Singh Mahila Evam Bal Kalyan Sangh, Siwan.
	3. Gramin Bal Vanita Vikas Niketan, Nabada.
	4. All India Santhal Welfare and Cultural Society, Sahebaganj.
	5. The Institute for National Development, Integration and Awareness, Kankarbagh, Patna.
	6. The Women's Relief and Welfare Society, Patna.
	7. Vananchal Vikas Sevashram, Sahebaganj.
	8. Navin Bharatiya Pratishthan, Muzaffarpur.
4. Delhi	1. Shoshan Unmoolan Parishad, Delhi.
	2. YWCA, Asha Project, New Delhi.
5. Karnataka	1. Bhanu Educational Society, Bangalore.
	2. Centre for Education, Service & Training Bangalore
6. Kerala	Kollam Nataka Vedi, Kollam.
7. Orissa	Sanjoevani, Bhubaneswar.
8. Rajasthan	S.L. Adarsh Vidyalaya Samiti, Sriganganagar.

1	2
9. Sikkim	1. Association for Social Health in India, Gangtok. 2. Shradha, Pakyong.
10. Tamilnadu	1. Applied Inter-Disciplinary Development Research Institute, Chennai. 2. Kalaiselvi Karunalaya Social Welfare Society, Chennai.
11. Uttar Pradesh	1. Samaj Kalyan Shiksha Samiti, Deoria. 2. Akhil Bharatiya Samaj Kalyan Prathisthan, Deoria. 3. Taradevi Shiksha Samiti, Deoria. 4. Sanskrit Basha Vikas Parishad, Deoria. 5. Gram Seva Sansthan, Deoria. 6. Jan Jagran Parishad, Allahabad. 7. Banjara Vikas Parishad, Aligarh. 8. Bharatiya Samajothan Seva Sansthan, Deoria. 9. Sarvodaya Gram Evam Mahila Vikas Sansthan, Rampur.
12. West Bengal	1. Seulipur Udayan Club, Midnapore. 2. Haldia Samaj Kalyan Parishad, Midnapore 3. Satya Bharati, Hooghly. 4. Prabudha Bharati, Midnapore.

Advertisement for JR./SR. Research fellow by C.C.R.H.

252. SHRI RAMESHWAR PATIDAR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the reply given to Unstarred Question No. 4845 dated July 21, 1998 regarding recruitment of

various posts in C.C.R.H., New Delhi and state:

(a) the details of advertisements given by the Council with reference to the appointment for the posts of Senior Research Fellow and Junior Research Fellow from June, 1997 to June, 1998; and

(b) the details of applications invited for these posts a long with the qualifications?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALA) : (a) and (b) No general advertisement in the Newspaper was given for the recruitment. As per the laid down procedure for the recruitment to the post of Senior Research Fellow (SRF) and Junior Research Fellow (JRF) the requisition is sent to the employment exchange of the area where the units is located and is having the vacancies. During the period June 1997 to June 1998 two requisitions were sent to the employment exchanges at Lucknow and at Delhi for filling up the post of JRF and the concerned employment exchanges had forwarded the applications of 23 and 21 candidates respectively. The applicants were having the qualifications of both Diploma and Degree in Homoeopathy. No requisition or advertisement for filling up of the post of SRF had been made during this period due to the fact generally the SRFs are appointed by the Council from amongst the already working JRFs in consultation with the concerned Project Officer by duly constituted D.P.C.

[English]

Discrepancy over Foodgrains Stock

253. SHRI SUNIL KHAN :

SHRI BIKASH CHOWDHURY :

SHRI AJOY MUKHOPADHYAY :

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state :

(a) whether the Comptroller and Auditor-General has found serious discrepancies in the stock of the foodgrains held by the Food Corporation of India during the 1996-97.

(b) if so, the details thereof;

(c) the number of officials found responsible for this discrepancies; and

(d) the action taken against them?

THE MINISTER OF STATE IN THE MINISTRY